

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.605/2013

Tuesday, this the 02nd day of July, 2013

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR.K GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Lijikutty Lawrence
Staff Nurse
Jawahar Navodaya Vidhyalaya
Minicoy, Minicoy Island
Union Territory of Lakshadweep
Residing at JNV Quarters, Minicoy
Lakshadweep – 682 559

...Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil)

V e r s u s

1. The Deputy Commissioner
Navodaya Vidyalaya Samiti
(Hyderabad Region)
Department of School Education & Literacy
Government of India
1-1-10/3, Sardar Patel Road
Secunderabad – 500 003

2. The Commissioner
Navodaya Vidyalaya Samiti
Department of School Education & Literacy
Government of India
A-28, Kailash Colony
New Delhi – 110 048

....Respondents

(By Advocate Mr.Parameswaran Nair)

This application having been heard on 02.07.2013 this Tribunal on the
same day delivered the following :-



ORDER**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

1 The applicant's present native place is at Kottayam and she has served for 8 years in Minicoy island and has asked for three choice stations within Kerala. In October 2012, she has also made an application for change of native place from Kottayam to Kannur. The same is still pending before the first respondent. If this application is decided by the respondents, there may not be any hitch for the respondents to post her at Kottayam (being non-native place) and where there is stated to be a vacant post.

2 Mr.Parameswaran Nair, ASG of India is present here to represent respondents.

3 We feel it is appropriate that at the very admission stage itself, this Original Application be disposed of with a direction to the respondents to consider the pending application for change of native place from Kottayam to Kannur within six weeks from the date of receipt of a copy of this order. Ordered accordingly. No costs.



K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER



Dr.K.B.S.RAJAN
JUDICIAL MEMBER

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